

[Translation]

### Low Cost Sanitation Programme

3416. SHRI D.P. YADAV : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the funds sanctioned for the rehabilitation of the people of economically weaker section under low cost sanitation programme are being misused in the urban areas of Uttar Pradesh;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to check the misuse of this fund?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) and (b) No such reports regarding misuse of funds sanctioned for rehabilitation of the people of economically weaker sections in the urban areas under low cost sanitation programme has been received from the State Government of Uttar Pradesh.

(c) The guidelines of the Low Cost Sanitation Scheme for liberation of scavengers prohibit any diversion/misuse of funds released under the programme. Funds are released by HUDCO which acts as nodal agency on behalf of the Central Government, after taking into consideration the physical and financial progress of the scheme to ensure that diversion/misuse of funds under the scheme does not take place. The State Governments are required to constantly monitor and ensure proper utilisation of funds released under the programme.

The Ministry also regularly reviews the progress of implementation of the scheme with representatives of the State Government to ensure that funds released under the scheme are spent for the purpose for which they are released.

[English]

### Traditional System of Medicine

3417. SHRI N. DENNIS : Will the PRIME MINISTER be pleased to state :

(a) the details of steps being taken to revive the traditional system of health care medicines in the country;

(b) whether special types of herbs are grown in different parts of the country; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Government of India has taken a number of steps to develop/revive Indian Systems of

Medicines - as follows :

- (i) A separate Department of ISM & H has been set up for systematic development of these systems;
- (ii) To promote research on various aspects of ISM, Central Councils for Research in Ayurveda and Siddha medicine and Unani have been set up;
- (iii) to regulate ISM Education and practice of ISM a central council of Indian Medicine has been set up;
- (iv) To strengthen the existing ISM colleges a scheme to provide financial assistance has been started.
- (v) To lay down standards on ISM drugs separate pharmacopiel committees in these systems have been set up. A Pharmacopiel laboratory namely PLIM has been established at Ghaziabad.
- (vi) To make available raw material used in Ayurveda, Unani, Siddha and Homoeopathy Medicines, Deptt. has started a scheme for development and cultivation of medicinal plants under which financial assistance is provided to Government/Semi Government organisations.
- (vii) National Instt. for Ayurveda has been established at Jaipur. Similarly, National Institute for Unani is being started at Bangalore for advance teaching in this system of Medicine.

(b) and (c) Herbs of medicinal value like Ativisha, Bilva, Shatavari, Guggulu, Yastimadhu etc., are being grown by various organisations in different parts of the country.

### Nuclear Power Stations

3418. SHRI K.S. RAYUDU : Will the PRIME MINISTER be pleased to state :

(a) whether the two nuclear power reactors of 500 MW capacity each are to be set up at Tarapur have been delayed inordinately;

(b) if so, the details thereof;

(c) the time by which the construction is likely to be started; and

(d) the original schedule time of construction and the cost over-run due to delay?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) Main plant construction work of the 2 x 500 MWe Atomic Power

Project at Tarapur in Maharashtra could not be commenced so far due to financial constraints, though administrative sanction for the Project was accorded in January, 1991. Pending commencement of work on the project, environmental and other clearances have been secured, site infrastructure development has been completed and major equipments for the project have already been procured.

(c) Site excavation work of TAPP-3 & 4 is expected to commence in the last quarter of 1997-98.

(d) The original time schedule for the construction of the project envisaged completion in 105 months from the date of project financial sanction. The cost overrun in the base cost of the project is Rs. 2413.5 crore, which is mainly on account of inflation.

[Translation]

### Contegious Diseases

3419. SHRI FAGGAN SINGH KULESTE : Will the PRIME MINISTER be pleased to state :

(a) the States from where the reports of the outbreak of contegious diseases have been received;

(b) the steps taken by the Government to check the spread of these diseases;

(c) whether there is any provision for extending any help to the victims of such diseases; and

(d) if so, the amount being provided to the victims as well as affected States under this provision?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) The National Institute of Communicable Diseases have investigated disease outbreaks from the States of Karnataka, Rajasthan, Haryana, Uttar Pradesh, Andhra Pradesh, Gujarat and Lakshadweep during 1997 (upto July).

(b) National Disease Programmes on Malaria, Kala-azar, Tuberculosis, Leprosy etc. are in operation for control of infectious diseases.

In addition following measures have been taken :

- (i) Guidelines have been prepared and distributed for the prevention and the control of outbreak prone diseases such as dengue fever and cholera.
- (ii) Assistance is provided to State Governments as and when requested for in the form of investigation of out-breaks.
- (iii) Training is provided to State/District level health officers on prevention and control of communicable diseases.
- (iv) A National Apical Advisory Committee (NAAC) has been constituted under the Chairmanship of Union Health Secretary to

formulate a nation wide disease surveillance network. The action points envisaged under the disease surveillance scheme are collection and flow of information, strengthening of laboratory diagnostic services, networking of centres and continuous monitoring of disease prevalence.

(c) and (d) There is no scheme for providing financial assistance to victims of such diseases.

[English]

### Space-Technology

3420. SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Indian Space Research Organisation proposes to enter into bilateral agreements with other countries for the development and application of Space Technology for peaceful purposes;

(b) if so, the names of such countries; and

(c) the countries with whom such agreements are existing at present?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) Yes, Sir. The Indian Space Research Organisation has a policy of co-operation with other Space agencies in the area of peaceful uses of Outer Space. Agreements for co-operation with specific countries are taken up for consideration as and when there is mutual interest.

(c) Agreements or Memoranda of Understanding have been signed with Australia, Canada, China, the European Space Agency, France, Germany, Hungary, Norway, Russia, Sweden, Syria, the United Kingdom and Ukraine.

### Encroachment on DDA Land

3421. SHRI RAMENDRA KUMAR : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have identified the encroachments made on DDA land close to various religious places in Delhi;

(b) if so, whether due to these encroachments many through fares have been disrupted; and

(c) the steps the Government propose to take to remedy the situation?